White Paper on Condition of Indian Muslims

- 1552. SHRI PRAMOD MAHA-JAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to bring out a 'White Paper' on condition of Indian muslims;
- (b) if so, what are the details in this regard; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) There is no such proposal before the Government.

- (b) Does not arise.
- (c) Specific grievances of minority communities are constantly looked into by the Central Government in the Ministry of Welfare and the State governments.

Talks with Sri Lanka on Repatriation of Tamilians

1553. SHRI HARVENDRA SINGH HANSPAL: SHRI SURESH PACHOURI:

> SHRI MURLIDHAR CHANDRAKANT BHAN-DARE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Sri Lankan Government propose to repatriate over one lakh Tamils back to India;
- (b) whether Government had any discussion with the Sri Lankan Government on the repatriation of Tamils; and
- (c) if so, what is the reaction of Government in this regard ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJ-RAL): (a) Public statements to this effect have been made by a Sri Lankan Minister recently.

(b) and (c) While this matter has been mentioned by visiting Sri Lankan dignitaries, no detailed discussions have been held.

'Kangla Manjhi Sarkar in Madhya Pradesh

1554. SHRIMATIVEENA VERMA: SHRI KAPIL VERMA:

SHRI CHHOTUBHAI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that some Gond tribals have been trying for the past one year to resurrect the parallel form of Government under a new name 'Kangla Manjhi Sarkar' in certain districts of Madhya Pradesh, like Durg, Raipur and parts of Raigarh and Bilaspur; if so, the details in this regard; and the action taken thereon; and
- (b) whether *a* number of. tribal leaders have been arrested from Sirri village of Bialaspur District, if so, on what charges?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) Information is being collected and will be laid on the Table of the House.

Repatriation of Sri Lanka Tamilians under 1964 Pact

1555. SHRIMATI VEENA VERMA:

SHRI KAPIL VERMA:

SHRI CHHOTUBHAI PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state

whether Government's attention has been drawn to the statement of Sri Lankan Plantation and Industry Minister Shri Ranjan Wijeratna that the repatriation of over one lakh Tamils of Indian origin under 1964 pact would start as soon as Indian Government was able to resume the ferry service between Taliai-Munner Rameswaram and that non-resumption of ferry service by India would amount to sabotage of the 1964 pact; if so, what is Government's reaction thereto?

Written Answers

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): Yes, Sir. Government have seen reports of this statement, but no formal note has been received by the Government.

Sri Lanka Minister's Statement on Sending Back Tamil Refugees

1556. SHRI SHANTI TYAGI: Will the Minister of External Affairs be pleased to state:

- (a) whether Government have &eea a statement of Sri Lankan Cabinet Minister and Spokesman Ranjan Wijeratne issued in Colombo on 3rd May, published in Hindustan Times of 4th May, 1990 alleging India's failure to take back 1, 00, 000 Tamilian plantation workers of Indian origin and India's responsibility to send back Sri Lankan Tamil refugees and also making adverse comments on the role of the IPKF; and
- (b) if so, what is the reaction of the Government of India in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Yes,

(b) India always honours its international commitments and 233 R. S-5

Government is prepared to discuss with the "Sri Lanka Government the modalities involved in the repatriation of Indian citizens in Sri Lanka concurrently with the return of Sri Lankan refugees from India as provided for in the Indo-Sri Lanka Agreement, However, Government cannot be unmindful of the fact that this matter involves human beings and not mere numbers. The simultaneous movement will have to be organised in a manner which minimises human suffering and takes into account the arrangements for rehabilitation and resettlement of those involved

to Questions:

यमना नदी पर एक पुल का निर्माण

1557. श्री सत्य प्रकाश मालवीय: जल-भूतल परिवहन 27 दिसम्बर, 1989 को राज्य सभा में अतारांकित प्रश्न 231 के दिए गए उत्तर को देखेंगे और यह बताने क्रपा करेंगे कि :

- (क) क्या उत्तर प्रदेश सरकार न इलाहाबाद में यमुना नदी पर एक पूल के निर्माण से संबंधित योजना पर किय जाने वाले कुल व्यय के एक तिहाई भाग को वहन करने के लिए अपनी स्वीकृति दे दी है; और
- (ख) क्या भूमि का ग्रधिग्रहण किये जाने से संबंधित प्रक्रिया प्रारम्भ हो चुकी है ग्रथवानहीं ?

देश में इरबी की प्रकार मुख्य जल-भूतल परिवहन मंत्री (श्री के०पी० उन्नी हरणन) (क) ग्रीर (ख) उत्तर प्रदेश सर-कार, भमि ग्रधिग्रहण की लागत को स्वयं वहन करने के ग्रतिरिक्त पुल के निर्माण के लिए बतौर लागत 10 करोड़ ए० मुहैया कराने के लिए सहमत हो गई है। उत्तर प्रदेश सरकार ने सूचित किया है कि भूमि अधिग्रहण हेतु अनुमान तयार कर लिया गया है तथा इस समय उनके द्वारा जांच की जा रही है ।